

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.4/2014 in

Petition(s) for Special Leave to Appeal (C) No(s).25075/2012

VINOD KUMAR SHUKLA

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(For deletion of the name of respondent and office report)

Date : 17/12/2014 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBER]

For Petitioner(s) Mr. Braham Singh,Adv.
 Mr. N.S. Vidhudi,Adv.
 For Mr. R.D. Upadhyay,Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad,Adv.
 Mr. Garvesh Kabra,Adv.
 Ms. Aishwarya Pathak,Adv.

Mr. Shail Kumar Dwivedi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for deletion of the name of proforma
respondents is allowed.

Respondent Nos.3 to 32 are deleted from the array of
parties at the risk of the petitioner.

Cause title may be amended accordingly.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar